NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16/195/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: M/s Lava International & Ors

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : None

For the Respondent (s) : Mr. Manish Raj, CP for ROC Delhi

ORDER

Fresh notice be issued to the ROC returnable on 22nd December, 2017.

Dasti as well.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)

-8-d-1